

arrangements with other successful bidder or allottee or coal linkage holder, as the case may be, for optimum utilization of coal mine for the same end uses in the public interest and to achieve cost efficiencies. Further, a successful bidder or allottee may also use the coal mine from a particular Schedule I coal mine for any of its plants engaged in common specified end uses, in accordance with such rules as may be prescribed.

Re-allocation of coal blocks

1555. SHRI C.P. NARAYANAN: Will the Minister of COAL be pleased to state:

(a) whether cancellation of allocation of coal blocks on the basis of Supreme Court judgement entails a loss of revenue to Government;

(b) if so, to what extent;

(c) whether the e-allocations would be the best method for fast re-allocation of coal blocks;

(d) whether Government's agencies would make coal available to thermal stations and other consumers result in financial loans to States; and

(e) if so, to what extent?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) No, Sir.

(b) Does not arise in view of reply given at (a) above.

(c) Auction of cancelled coal blocks has been decided to be made in e-auction mode since e-auction process is fast and transparent.

(d) and (e) Allocation of coal is done on the basis of availability of coal, eligibility of entities and an agreement entered into with such entities.

Supply of coal to Rajasthan

†1556. SHRI ASHK ALI TAK: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the generation of power has been affected in Rajasthan due to non supply of coal to the State on time; and

(b) if so, the details of concrete arrangements made by Government to ensure availability of coal to the State on time in future?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) Coal is being supplied to the power plants including power plants of Rajasthan which were accorded coal linkage through Fuel Supply Agreement (FSA). To meet shortfall in domestic availability of coal, power utilities including Rajasthan Rajya Vidyut Utpadan Nigam Ltd (RRVUNL) are importing coal. In the current year April - October, 2014, RVUNL had imported 0.85 Million Tonne (MT) against the target of 0.25 MT. Other power plants of RVUNL *i.e.* Kalisindh Unit-1 (600 MW) and Chabra Unit-3 & 4 (500 MW) are linked to coal block allotted to them. For Kawai Unit-1 and 2 (1320 MW) of Adani Power, coal is being supplied through MoU route 'under similarly placed category'.

(b) Based on a request of M/s Rajasthan Rajya Vidyut Utpadan Nigam Ltd. (RRVUNL), approval of the competent authority has been conveyed to RRVUNL for utilization of surplus coal of 10.47 Lakh Tonnes (LT) mined from Parsa East and Kanta Basan coal blocks allocated to them for generation of power in their existing Thermal Power Stations (TPPs) *viz.* Kota TPS (1240 MW), Suratgarh TPS (1500 MW) and Chhabra TPS (500 MW) for the period July, 2014 to November, 2014.

Coal supplies from Coal India Limited (CIL) sources during April-November, 2014 to Thermal Power Plants (TPPs) of Rajasthan has been 93% of FSA commitment.

Presently, as on 01.12.2014, none of the TPPs of Rajasthan having Fuel Supply Agreement(FSA) with CIL sources are carrying critical coal stock of less than 7 days' requirement.

In order to ensure adequate availability of coal to power utilities, Coal India Limited (CIL) has been impressed upon to enhance production of domestic coal in the country and power utilities have also been advised to enhance import of coal to meet the shortfall in domestic availability of coal.

In addition to above, with a view to monitor coal supplies to Power Utility Sector, an Inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways has been constituted. This Sub-Group takes various operational decisions for meeting any contingent situations relating to Power sector including critical coal stock position.

Transparency in allocation of coal mines

1557. SHRI MANSUKH L. MANDAVIYA: Will the Minister of COAL be pleased to state:

(a) the fresh steps taken by the Central Government to bring more transparency in allocation of coal mines, in view of recent coal scam experience;